

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

118. I.A. 4326/2023
I.A. 5483/2023
IN C.P.(IB)-566/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Sunflag Iron and Steel Co Ltd
V/s.
Adico Forge Private Limited

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Pratik Sarkar and Mr. Vakati Balasubramaniam Reddy (Respondent) in
I.A. 5483/2023 and I.A. 4326/2023. Adv. Dipti Mundra for the RP. Adv.
Gaurav Jalendra for the CoC in IA No. 4326/2023.

I.A. 4326/2023 & I.A. 5483/2023

Counsel is directed to file reply within two weeks after serving a copy on the
other side. List for hearing on **18.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/
LAKSHMI GURUNG
Member (Judicial)

//NSW//